

FORM A
PUBLIC ANNOUNCEMENT

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulation, 2017)

For the attention of the stakeholders of IPLAST INDUSTRIES PRIVATE LIMITED

Sr. No	Particulars	Detail
1	Name of corporate person	IPLAST INDUSTRIES PRIVATE LIMITED
2	Date of incorporation of corporate person	05.06.2015
3	Authority under which corporate person is incorporated/ registered	Registrar of Companies, Ahmedabad, Gujarat under the Companies Act, 2013
4	Corporate Identity Number/ Limited Liability Identity number of corporate person	U25203GJ2015PTC108867
5	Address of the registered office and principal office (if any) of corporate person	508, Aurum Building, Near Vasna Petrol Pump, Makarand Desai Road, Vadodara, Gujarat, India, 390015
6	Liquidation commencement date of corporate person	19.07.2024
7	Name, address, email address, telephone number and the Registration number of the liquidator	Kashyap Shah Insolvency Professional B-203, Manubhai Towers, Opp. M S University, Sayajigunj, Vadodara 390020 Email:- kashyap.cs.ip@gmail.com Telephone no. 0265-2362244 Registration no: IBBI/IPA-002/IP-N00367/2017-18/11035
8	Last date for submission of claims	18.08.2024

Notice is hereby given that IPLAST INDUSTRIES PRIVATE LIMITED has commenced voluntary liquidation on 19th July, 2024.

The stakeholders of IPLAST INDUSTRIES PRIVATE LIMITED are hereby called upon to submit a proof of their claims, on or before 18th August, 2024 to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claims shall attract penalties.

Date : 19th July, 2024

Place : Vadodara

Kashyap Shah
Liquidator of IPLAST INDUSTRIES PRIVATE LIMITED
Registration no: IBBI/IPA-002/IP-N00367/2017-18/11035
AFA valid upto 21-12-2024

